

## Reliance General Insurance Company Ltd.

### Add-On/ Clause Wording under Standard Fire and Special Perils Policy

#### **Expenses for Loss Minimisation / Loss prevention:**

This Policy includes expenses for loss minimization necessarily incurred by the insured to prevent any aggravation of an insured loss following a loss or damage to the subject matter insured, due to a cause not excluded, at insured's Premises, specified in the Schedule, including moving / shifting of property, if this contributed to loss minimization, subject to a limit as specified in policy schedule.

Flaring of feedstock in process per se is not covered but following an idemnifiable cause as a loss prevention measure is insured under the policy.

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